

Annexure-4

Name of the Corporate Debtor: Mas Projects Engineers Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 30.10.2019

List of Stakeholders Version-2 as on 21.03.2026

List of Operational Creditors (Employees)

(Amount in ₹)

| Sl. No | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received | | Details of Claim Admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------|---|-----------------------------------|--------------------|---------------------------|----------------------|---------------------------|----------------|--------------------------------|---|-----------------|----------------------------|--|--------------------------|------------------------------------|--------------------|
| | | | | | | Date of receipt | Amount claimed | Total Amount of claim admitted | Amount of claim for the period of twelve months preceding the liquidation commencement date | Nature of claim | | | | | |
| 1 | NA | Ashvani Kumar | - | 25-11-2019 | ₹ 68,500 | ₹ 68,500 | ₹ - | Employee | NA | 0.72% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 2 | NA | Anil Bhalla (Related Party) | - | 28-11-2019 | ₹ 31,24,500 | ₹ 28,17,000 | ₹ - | Employee | NA | 29.42% | ₹ - | ₹ - | ₹ 3,07,500 | ₹ - | Partially Admitted |
| 3 | NA | Dharmendra Kumar Singh | - | - | ₹ 11,150 | ₹ 11,150 | ₹ - | Employee | NA | 0.12% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 4 | NA | Gulab Singh | - | 27-11-2019 | ₹ 2,53,058 | ₹ 2,53,058 | ₹ - | Employee | NA | 2.64% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 5 | NA | Jai Prakash | - | 23-11-2019 | ₹ 71,499 | ₹ 71,499 | ₹ - | Employee | NA | 0.75% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 6 | NA | Jawahar Lal | - | 20-11-2019 | ₹ 1,23,602 | ₹ 1,23,602 | ₹ - | Employee | NA | 1.29% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 7 | NA | Lalit Kumar | - | 14-11-2019 | ₹ 87,214 | ₹ 87,214 | ₹ - | Employee | NA | 0.91% | ₹ - | ₹ - | ₹ - | ₹ - | Partially Admitted |
| 8 | NA | Late ManuLal (wife: Shallu Rajak) | - | 28-11-2019 | ₹ 1,74,275 | ₹ 1,74,275 | ₹ - | Employee | NA | 1.82% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 9 | NA | Malkhan Singh | - | 18-11-2019 | ₹ 18,932 | ₹ 18,932 | ₹ - | Employee | NA | 0.20% | ₹ - | ₹ - | ₹ - | ₹ - | Partially Admitted |
| 10 | NA | Maninder Singh Sohal | - | 25-11-2019 | ₹ 3,46,694 | ₹ 3,46,694 | ₹ - | Employee | NA | 3.62% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 11 | NA | Md.Tarik Anwer | - | 27-11-2019 | ₹ 26,065 | ₹ 26,065 | ₹ - | Employee | NA | 0.27% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 12 | NA | Mohammad Samar Khan | - | 27-11-2019 | ₹ 61,861 | ₹ 48,750 | ₹ - | Employee | NA | 0.51% | ₹ - | ₹ - | ₹ 13,111 | ₹ - | Wholly Admitted |
| 13 | NA | Prahlad Kumar | - | 23-11-2019 | ₹ 15,733 | ₹ 15,733 | ₹ - | Employee | NA | 0.16% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 14 | NA | Rammurat | - | 18-11-2019 | ₹ 29,000 | ₹ 29,000 | ₹ - | Employee | NA | 0.30% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 15 | NA | Renu Bhalla (Related Party) | - | 28-11-2019 | ₹ 16,77,500 | ₹ 16,15,000 | ₹ - | Employee | NA | 16.87% | ₹ - | ₹ - | ₹ 62,500 | ₹ - | Wholly Admitted |
| 16 | NA | Satish Kumar Verma | - | 20-11-2019 | ₹ 1,81,329 | ₹ 1,81,329 | ₹ - | Employee | NA | 1.89% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 17 | NA | Shubhangi Bhalla (Related Party) | - | 28-11-2019 | ₹ 17,24,647 | ₹ 15,12,147 | ₹ - | Employee | NA | 15.79% | ₹ - | ₹ - | ₹ 2,12,500 | ₹ - | Wholly Admitted |
| 18 | NA | Somdatt | - | 18-11-2019 | ₹ 22,000 | ₹ 22,000 | ₹ - | Employee | NA | 0.23% | ₹ - | ₹ - | ₹ - | ₹ - | Wholly Admitted |
| 19 | NA | Surajit Banerjee | - | 30-11-2019 | ₹ 73,533 | ₹ 73,533 | ₹ - | Employee | NA | 0.77% | ₹ - | ₹ - | ₹ - | ₹ - | Partially Admitted |
| 20 | NA | Sushil Varshney | - | 27-11-2019 | ₹ 5,53,835 | ₹ 3,14,640 | ₹ - | Employee | NA | 3.29% | ₹ - | ₹ - | ₹ 2,39,195 | ₹ - | Partially Admitted |
| 21 | NA | Tarun Bhalla (Related Party) | - | 28-11-2019 | ₹ 17,68,000 | ₹ 16,59,800 | ₹ - | Employee | NA | 17.33% | ₹ - | ₹ - | ₹ 1,08,200 | ₹ - | Partially Admitted |
| 22 | NA | Vaibhav Varshney | - | 27-11-2019 | ₹ 1,12,743 | ₹ 1,05,207 | ₹ - | Employee | NA | 1.10% | ₹ - | ₹ - | ₹ 7,536 | ₹ - | Partially Admitted |
| | | Total | | | ₹ 1,05,25,670 | ₹ 95,75,128 | - | | | 100% | ₹ - | ₹ - | ₹ 9,50,542 | ₹ - | |

Notes:

1. In terms of proviso to Regulation 31A(2) of the IBBI (Liquidation Process) Regulations, a financial creditor or his representative, if he is a related party of the corporate debtor, shall not have right to vote.